

and some important pieces of unique art and architecture are already worn out or lost by incessant rains and sunshine; and

(b) if so, the steps Government have taken during the last five years to preserve this monument of ancient Indian art and architecture; and

(c) further steps proposed to be taken by Government in that behalf?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH): (a) No, Sir, the temple is not in a state of neglect.

(b) and (c) Government are fully alive to the problems of preservation of the temple which is situated on the sea-shore and is subjected to the actions of blasting of wind-borne sand and sea-salt. Preservation works by the way of structural repairs and chemical treatment are being carried out as per recommendations of an expert committee of eminent Chemists, Geologists, Engineers, Artists, etc., set up by Government in 1950 to advise it in respect of preservation. In addition, other works such as the grouting of the plinth have been completed.

In all, about Rs. 58,900 have been spent on maintenance and repairs to the temple during the last four years, and about Rs. 7,500 are proposed to be spent for these purposes during the current year.

PAY SCALES OF UNIVERSITY TEACHERS

479. **SHRI S. M. BANERJEE:**
SHRI RANDHIR SINGH:

Will the Minister of EDUCATION be pleased to state:

(a) the action taken by the Government to implement Kothari Commission's recommendations regarding the pay scales of School, College and University teachers in various States;

(b) whether Government are considering any proposal to provide Central aid to the State Governments to facilitate implementation of the said scheme;

(c) if so, what is the extent of aid being considered; and

(d) if not, the reasons therefor?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) to (b). *School Teachers:* The question regarding the revision of pay scales of school teachers in various States as recommended by the Kothari Commission and the extent of financial aid to be rendered to the States in this regard is under consideration of the Government of India.

College and University Teachers: In March 1965, the University Grants Commission made recommendations for further upgrading the salary scales of college and university teachers. These recommendations were accepted by the Government of India and communicated to all State Governments for adoption, in April 1966. The revised pay scales for college and university teachers recommended by the Education (Kothari) Commission are identical with those recommended by the University Grants Commission earlier. The Government of India have decided to meet 80% of the additional expenditure involved in implementation of the scheme for a period of five years with effect from the 1st April, 1966.

PANDITS' AGITATION IN KASHMIR

480. **SHRI YAJNA DATT SHARMA:**
SHRI A. B. VAJPAYEE:
SHRI K. LAKKAPPA:
SHRI SHARDA NAND:
SHRI ARJUN SINGH BHADORIA:
SHRI S. M. BANERJEE:
SHRI SHIVA CHANDRA JHA:
SHRI JAGANNATH RAO JOSHI:
SHRI SHRI CHAND GOEL:
SHRI R. S. VIDYARTHI:
SHRI HEM RAJ:
SHRI V. KRISHNAMOORTHY:
SHRI BAL RAJ MADHOK:
SHRI GHULAM MOHAMMAD BAKSHI:
SHRI S. S. KOTHARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he visited Jammu and Kashmir during the Pandits' agitation over the abduction of a Hindu girl;

(b) whether he held talks with the members of the Action Committee of the Pandits and gave certain assurances to them on which the agitation was withdrawn;

(c) whether it is also a fact that these assurances have not so far been fulfilled by the State Government;

(d) if so, the reasons therefor; and

(e) the steps taken by the Central Government to normalise the relations between the two communities of the State?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Yes, Sir.

(b) Discussions were held in Srinagar with the representatives of the Hindu Action Committee. A copy of the agreed statement issued on the 3rd September 1967 is laid on the Table of the House. [Placed in Library. See No. 'LT-547/67].

(c) The State Government have reported that all the assurances have been fulfilled.

(d) Does not arise.

(e) My visit to Srinagar concluded with the agreement of September 3, 1967. Among other things the agreement appeals to the people of the State to preserve harmony and peace amongst various communities. This was emphasized in the talks with leaders of different sections who have reciprocated the desire for communal amity. The preamble of the Resolution on the appointment of the Gajendragadhkar Commission refers, among other things, to Government's irrevocable commitment to maintain and strengthen the proud heritage of regional and communal harmony and secularism. Government will continue to strive in this behalf in every possible manner.

PROFIT EARNED BY AIR-INDIA

481. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the profit earned by the Air-India during the year 1966-67;

(b) the foreign exchange earned during the same period; and

(c) how do the figures given in parts (a) and (b) compare with the last year's figures?

THE MINISTER OF TOURISM AND CIVIL AVIATION: (DR. KARAN SINGH): (a) to (c)

	1965-66	1966-67
	(Rupees in lakhs)	
(a) Net Profit	163.56	389.15
(b) Foreign exchange earned	491.15	835.20

WORKING HOURS OF GOVERNMENT DEPARTMENTS

482. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any decision has been taken in regard to the normalising of the increased working hours of the various Government Departments; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) and (b). The matter is under consideration.

SUBSIDY TO UNIVERSITY STUDENTS FOR PURCHASE OF TEXT BOOKS

483. SHRI CHINTAMANI PANI-GRAHI:
SHRI AMRIT NAHATA:
SHRI TULSIDAS DASAPPA:}]

Will the Minister of EDUCATION be pleased to state:

(a) whether the scheme to give subsidy to the students at the University level for the purchase of text books has been finalised;

(b) if so, the details thereof; and

(c) the financial cost involved in the whole scheme?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) to (c) A Committee has been set up by the University Grants Commission to work out the operational details and the scope of the scheme. The Committee is to commence its work shortly.

MANGALORE PORT

485. SHRI KAMESHWAR SINGH:
SHRI JAGANNATH RAO JOSHI:
SHRI SHRI CHAND GOYAL:
SHRI A. B. VAJPAYEE:
SHRI J. B. SINGH:

Will the Minister of TRANSPORT AND SHIPPING be pleased to refer to the reply given to the Unstarred Question No. 3762 on the 27th June, 1967 and state:

(a) whether the financial outlay for the Mangalore port has since been sanctioned;

(b) if so, the total amount sanctioned;